

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI, THE 27th APRIL, 1982.

NOTIFICATION
INCOME TAX

No. 4588 (F.No.205/00/02-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 read with rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Society will maintain a separate account of the sums received by it for medical research.
- ii) That the Society will furnish annual returns of its scientific research activities to the Council by 31st May each year in the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Society will furnish a copy of the annual audited statement of accounts alongwith total assets and liabilities to the Council by 31st May each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

2272/82/100
27/4
Convent Jain Clinic Group of Hospitals Medical Research Society, Coimbatore.

The notification is effective for a period of two years from 31.3.82 to 30.3.84.

CC/- (M.C.C. GOVTL)
UNDER SECRETARY TO THE GOVT. OF INDIA.

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (I.T. & Audit)/Investigation/Special Investigation/SCIP/Surveillance/Intelligence/Recovery/P&R/curves New Delhi.
3. Cto. of CMC (I.T.), 1st floor, Alwar-C-Block, Gita Sundry Lane, New Delhi.
4. The Director General, Indian Council of Medical Research, Shree Nagar, Post Box No. 4506, New Delhi-110029 with reference to their letter No. 18/20/79-AN-VI dt. 12.4.82.
5. Convent Jain Clinic Group of Hospitals, Medical Research Society, 2/10, Alwar-C-Block, Gita Sundry Lane, New Delhi-110029.
6. Controller and Auditor General of India. (40 copies).
7. Bulletin Section of I.T. (R&P), New Delhi. (30 copies).

Handwritten signature
(M.C.C. GOVTL)
UNDER SECRETARY TO THE GOVT. OF INDIA.